

GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:1188
ANSWERED ON:13.08.2013
EXTORTION OF MONEY
Ramshankar Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are complaints regarding extortion of money from the people residing in authorised/unauthorised colonies at the time of construction of their houses by the Delhi Police personnel; and
- (b) if so, the total number of such cases reported and the action taken against the guilty personnel during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): Yes, Madam. The details of complaints/ cases regarding extortion of money from the people residing in authorized/unauthorized colonies and action taken against the guilty police personnel during the years 2010, 2011, 2012 and 2013 (up to 31.07.2013) are as under:-

Year	Number of cases	Details of action taken against	reported	police personnel (rank-wise) who	were found guilty of extortion of	money from people for getting	their houses constructed
		Inspector	Sub-Inspector	Assistant	Head	Constable	Constable
2010	35	1	2	#	3	4	
2011	84	5	3	5	3	15	
2012	109	#	#	#	#	1	
2013	36	#	#	1	#	#	
(upto 31.07.13)							